

FORM G - Revised
INVITATION OF EXPRESSION OF INTEREST FOR
GREENSEED AGRO BIO LABS PVT LTD OPERATING IN
BIOTECHNOLOGY AT KUMILY IN KERALA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	GREENSEED AGRO BIO LABS PVT LTD CIN : U01100KL2020PTC066036 PAN : AAICG6963D
2.	Address of the registered office	808/4, Paravanethu Buliding Chittar PO, Chittar, Kerala, India – 689 663
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	KGP VI/584, AKG Padi, near Merryweather Resorts, Amaravathy, Idukki, Kerala – 685 509
5.	Installed capacity of main products/ services	A Tissue Culture Laboratory. 15,00,000 plants per year.
6.	Quantity and value of main products/ services sold in last financial year	During Last Financial Year this company was not operational
7.	Number of employees/ workmen	22 Employees Required. One old employee is retained at present.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained from the Resolution Professional office or can be obtained as reply on email to cirp.greenseedagro@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained from the Resolution Professional office or can be obtained as reply on email to cirp.greenseedagro@gmail.com
10.	Last date for receipt of expression of interest	19-06-2025 Revised to 04-07-2025
11.	Date of issue of provisional list of prospective resolution applicants	28-06-2025 Revised to 06-07-2025
12.	Last date for submission of objections to provisional list	03-07-2025 Revised to 11-07-2025
13.	Date of issue of final list of prospective resolution applicants	13-07-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-07-2025

15.	Last date for submission of resolution plans	17-08-2025
16.	Process email id to submit Expression of Interest	Cirp.greenseedagro@gmail.com
17	Details of the Corporate Debtor's Registration status as MSME	Registered as MSME ON 01-03-2021 Rgn No. UDAYAM-KL-0002046



CA. GEORGE VARKEY B.Com, ACA, IP
Insolvency Professional
Reg.No. IBBI/IPA-001/IP-P00433/2017-18/10756

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For M/s.Greenseed Agro Bio Labs P Ltd
Kochi; 27-06-2025